

INFORMATION RELATING TO
National Green Tribunal

UNDER SECTION 4 (1) (B) OF THE
RIGHT TO INFORMATION ACT, 2005



(Updated as on 01.01.2023)

(Principal Bench)

Faridkot House, Copernicus Marg,
New Delhi-110001

2023



RTI MANUAL Under Section 4(1) (b)

Section 4 (1) (b) (i)

The Particulars of its organization, functions and duties.

***The National Green Tribunal
Act, 2010 and the establishment
of The National Green Tribunal:***

The National Green Tribunal was established under Section 3 of the National Green Tribunal Act, 2010 (No. 19 of 2010 and came into force on 18th of October 2010) for the effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property and for matters connected therewith or incidental thereto.

As per Section 4 (1) of the Act, the Tribunal shall consist of :-

- A full time chairperson;
- Ten to Twenty full time Judicial Members;
- Ten to Twenty full time Expert Members.

Vide Notification F. No. 17(4)2010-PL/NGT(Vol.IV) dated 10th August 2017, the Central Government Specified the following ordinary places of sitting of the National Green Tribunal which shall exercise jurisdiction in the area indicate against each:

	Zone	Place of Sitting	Territorial Jurisdiction
1.	Northern	Delhi (Principal Bench)	Uttar Pradesh, Uttarakhand, Punjab, Haryana, Himachal Pradesh, Jammu and Kashmir, Goa, National Capital Territory of Delhi and Union Territory of Chandigarh, Daman and Diu and Dadra and Nagar Haveli
2.	Western	Pune	Maharashtra, Gujarat, Goa with Union Territories of Daman and Diu and Dadra and Nagar Haveli
3.	Central	Bhopal	Madhya Pradesh, Rajasthan and Chhattisgarh.
4.	Southern	Chennai	Kerala, Tamil Nadu, Andhra Pradesh, Telangana, Karnataka, Union Territories of Puducherry and Lakshadweep.
5.	Eastern	Kolkata	West Bengal, Odisha, Bihar, Jharkhand, Assam, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Union territory of Andaman and Nicobar Islands.
Note:- As per the order dated 11.10.2017 of Hon'ble High Court of Bombay at Goa Bench in PIL Writ Petition No. 22 of 2017, Goa will be under the jurisdiction of Western Zone Bench at Pune.			

Establishment of the National Green Tribunal w.e.f. 18th of October 2010

The National Green Tribunal was established on 18th October, 2010 with the appointment of Sh. Justice L. S. Panta, Former Judge of Supreme Court as the first Chairperson of the National Green Tribunal but he resigned in October, 2011 and w.e.f. 1st January, 2012 Hon'ble Sh. Justice A.S. Naidu was authorized to act as the Chairperson of the National Green Tribunal as the vacancy in the office had fallen vacant due to the resignation vide Notification dated 31st December, 2011.

The Principal Bench

The Principal Bench at New Delhi was initially set-up at two places.

- 13. The Principal Bench** at Van Vigyan Bhawan, Sector-V, R. K. Puram, New Delhi.
(ii) Bench-1 at Tirkoot Building, Bhikaji Cama Place, New Delhi.

- **On 18th October, 2013** Principal Bench shifted to Faridkot House, Copernicus Marg, New Delhi-110001.

Commencement of Southern Zone Bench, Chennai

Commencement of Southern Zone Bench at Chennai

With effect from 1st of November, 2012 Southern Zone Bench was constituted with :

1. Hon'ble SH. Justice M. Chockalingam, Judicial Member
2. Prof. Dr. R. Nagendran, Expert Member

Commencement of Second Bench of Southern Zone Bench at Chennai

With effect from 23rd of March, 2015, Second Bench of Southern Zone Bench was constituted with :

Commencement of Second Bench of Southern Zone Bench, Chennai

- | | |
|--|-----------------|
| 1. Hon'ble Sh. Justice Dr. P. Jyothimani | Judicial Member |
| 2. Hon'ble Sh. P. S. Rao | Expert Member |

Commencement of Central Zonal Bench, Bhopal

Commencement of Central Zone Bench at Bhopal

With effect from 7th of April, 2013, Central Zone Bench was constituted with :

- | | |
|--|-----------------|
| 1. Hon'ble Sh. Justice Dr. P. Jyothimani | Judicial Member |
| 2. Hon'ble Dr. Ajay Achyut Rao Deshpande | Expert Member |

Commencement of Western Zonal Bench, Pune

Commencement of Western Zone Bench at Pune

With effect from 25th of August, 2013, Western Zone Bench was constituted with :

- | | |
|--|-----------------|
| 1. Hon'ble Sh. V. R. Kingaonkar | Judicial Member |
| 2. Hon'ble Dr. Ajay Achyut Rao Deshpande | Expert Member |

Commencement of Eastern Zonal Bench, Kolkata

Commencement of Eastern Zone Bench at Kolkata

With effect from 24th of May, 2014, Eastern Zone Bench was constituted with :

- | | |
|--------------------------------------|-----------------|
| 1. Hon'ble Sh. Justice P. Jyothimani | Judicial Member |
| 2. Hon'ble Prof. (Dr.) P. C. Mishra | Expert Member |

Appointment, Tenure, Salaries and terms of conditions, and the procedure for enquiry of charges of the Chairperson, Judicial and Expert Member

The appointment of the Chairperson and the Members

- The Chairperson, Judicial Members and Expert Members of the Tribunal shall be appointed by the Central Government for a term of 5 years.
- The Chairperson shall be appointed by the Central Government in consultation with the Chief Justice of India.
- The Judicial Members and Expert Members of the Tribunal shall be appointed on the recommendations of the Selection Committee, in the manner as prescribed in the Rules, notified by MoEF.
- Their salaries, terms and conditions of service and the procedure for enquiry of charges against them are also detailed in the rules notified on 26th November, 2010. (details that of available on the website of MoEF).

Status of the appointment of the Hon'ble Chairperson, Hon'ble Judicial Members and Hon'ble Expert Members

The Appointment of PRESENT HON'BLE CHAIRPERSON:

Hon'ble Sh. Justice Adarsh Kumar Goel, Judge, Supreme Court of India has been appointed as Chairperson of the National Green Tribunal vide notification No. S.O.No. 3325 dated 06.07.2018.

FORMER HON'BLE CHAIRPERSON

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Sh. Justice L.S. Panta	18.10.2010	17.10.2011
2.	Hon'ble Sh. Justice Swatanter Kumar	20.12.2012	19.12.2017

PRESENT HON'BLE JUDICIAL MEMBERS

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Sh. Justice Sheo Kumar Singh	16.03.2020	16.01.2023
2.	Hon'ble Sh. Justice Sudhir Aggarwal	06.04.2021	05.04.2025
3.	Hon'ble Sh. Justice B. Amit Sthalekar	07.04.2021	06.04.2025
4.	Hon'ble Smt. Pushpa Sathyanarayana	30.03.2022	29.03.2026
5.	Hon'ble Sh. Justice Dinesh Kumar Singh	14.04.2022	13.04.2026
6.	Hon'ble Sh. Justice Arun Kumar Tyagi	25.03.2022	24.03.2026

PRESENT HON'BLE EXPERT MEMBERS

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Dr. Arun Kumar Verma	12.04.2021	11.04.2025
2.	Hon'ble Shri K. Satyagopal	12.04.2021	11.04.2025
3.	Hon'ble Dr. A. Senthil Vel	15.01.2022	14.01.2026
4.	Hon'ble Shri Vijay Kulkarni	27.01.2022	03.10.2025
5.	Hon'ble Dr. Afroz Ahmad	15.01.2022	13.11.2025

FORMER HON'BLE JUDICIAL MEMBERS

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble SH. Justice A. Satyanarayan Naidu (Acting Chairperson w.e.f. 01.01.2012 to 19.12.2012)	02.06.2011	31.01.2013
2.	Hon'ble SH. Justice C.V. Ramulu	05.05.2011	20.09.2012
3.	Hon'ble SH. Justice Amit Talukdar	18.04.2012	01.07.2012
4.	Hon'ble SH. Justice M. Chokalingam	04.05.2012	16.02.2016
5.	Hon'ble SH. Justice V.R. Kingaonkar	01.08.2012	30.01.2016
6.	Hon'ble Dr. Justice P. Jyothimani	24.12.2012	25.10.2017
7.	Hon'ble SH. Justice Umesh Dattatraya Salvi (Acting Chairperson w.e.f. 20.12.2017 to 13.02.2018)	14.02.2013	13.02.2018
8.	Hon'ble SH. Justice S.N. Hussain	22.07.2013	07.10.2014
9.	Hon'ble SH. Justice Dalip Singh	24.07.2013	17.11.2017
10.	Hon'ble SH. Justice B.S. Reddy	12.09.2013	24.10.2013
11.	Hon'ble SH. Justice M.S. Nambiar	09.10.2013	02.01.2018
12.	Hon'ble SH. Justice Pratap Kumar Ray	24.09.2014	30.06.2016
13.	Hon'ble Dr. Justice Jawad Rahim	08.02.2016	01.09.2019
14.	Hon'ble SH. Justice Raghuvendra S. Rathore	16.01.2016	30.06.2020
15.	Hon'ble SH. Justice Sonam Phintso Wangdi	22.01.2016	07.01.2021
16.	Hon'ble Sh. Justice M. Sathyanarayan	17.05.2021	16.12.2021
17.	Hon'ble Sh. Justice Brijesh Sethi	06.04.2021	20.03.2022
18.	Hon'ble Sh. Justice K. Ramakrishnan	19.11.2018	08.10.2022

FORMER HON'BLE EXPERT MEMBERS

Sl. No.	Name	Date of appointment	Tenure
1.	Hon'ble Prof.(Dr.) R. Nagendran	05.05.2011	11.05.2016
2.	Hon'ble Dr. D.K. Agrawal	05.05.2011	05.05.2016
3.	Hon'ble SH. Vijai Sharma	05.05.2011	01.03.2012
4.	Hon'ble Dr. G.K. Pandey	05.05.2011	04.01.2015
5.	Hon'ble Prof. (Dr.) P.C. Mishra	16.11.2012	15.11.2017
6.	Hon'ble SH. P.S. Rao	16.11.2012	15.11.2017
7.	Hon'ble Prof. A.R. Yousuf	23.11.2012	27.08.2016
8.	Hon'ble SH. Ranjan Chatterjee	02.01.2013	08.10.2017
9.	Hon'ble SH. Bikram Singh Sajwan	07.01.2013	09.12.2017
10.	Hon'ble Dr. Ramesh Chandra Trivedi	06.02.2013	26.12.2014
11.	Hon'ble Dr. Ajay Achyutrao Deshpande	18.03.2013	14.07.2017
12.	Hon'ble Shri Siddhanta Das	01.01.2020	25.07.2020
13.	Hon'ble Dr.Satyawan Singh Garbyal	13.01.2016	07.01.2021
14.	Hon'ble Dr. Nagin Nanda	01.03.2017	28.02.2022
15.	Hon'ble Shri Saibal Dasgupta	01.11.2019	31.10.2022

POWERS***Financial and Administrative Powers of Chairperson***

As per Section 13 of the Act, the Chairperson of the Tribunal shall exercise such financial and administrative powers as may be vested in him under the rules made by the Central Government:

Provided that the Chairperson may delegate such of his financial and administrative powers, as he may think fit, to any Judicial Member or Expert Member or officer of the Tribunal subject to the condition that the Member or such officer, while exercising such delegated power, continues to act under the direction, control and supervision of the Chairperson.

Financial Powers of Chairperson

Vide Notification dated 4th April, 2011 (G.S.R. 295 (E)), in exercise of the powers conferred by Section 13 read with Clause (i) of sub-section (2) of Section 35 of the National Green Tribunal Act, 2010, the Central Government vide Rule 4 notified that the Chairperson shall have the same powers as are conferred on a Head of the Department of the Central Government in respect of the Delegation of Financial Power Rules, 1978, the Central Financial Rules, 1963, the Fundamental and Supplementary Rules, the Central Civil Services (Leave) Rules, 1972, the Central Civil Services (Joining Time) Rules, 1979, the Central Civil Services (Conduct) Rules, 1964, the Central Civil Service (Classification, Control and Appeal) Rules, 1965, and the General Provident Fund (Central Services) Rules, 1960 :

Provided that the exercise of the financial powers shall be subject to any procedural or other instructions issued from time to time by the Government .

Provided further that in respect of matters not within the competence of the Chairperson, concurrence of the Ministry of Finance or any other authority shall be obtained by the Chairperson through the Ministry of Environment and Forests.

Head of the Department (HOD) As per Order dated 29.06.2012, of J.S. to GOI, the Chairperson, NGT shall have the powers to exercise, not exceeding those vested in the Department, as specified in Schedules V & VI of Delegation of Financial Power Rules, 1978 with immediate effect and until further orders.

Head of the Office (HOO) Presently, Shri. Vidya Prakash, Registrar General is HoO, who was appointed as HoO vide Order No. NGT/PB/29/Admn/2015/198 dated 29.05.2021 by the Hon'ble Chairperson, in view of the provisions of Section 13 of the Act.

Administrative Powers of Chairperson **Vide Rule 3 of the above Notification**, Powers of Chairperson related to posting or transfer of a Member

- (1) The Chairperson shall have the power to post a Member at a particular ordinary place of sitting of the Tribunal.
- (2) The Chairperson, depending on the contingency, shall have the power to transfer any Member from one ordinary place of sitting to another place of sitting by a speaking order.

JURISDICTION

Jurisdiction Power and Proceedings of the Tribunal

1. As per Section 14 (1) of the Act, the Tribunal shall have the jurisdiction over all civil cases where a substantial question relating to environment (including enforcement of any legal right relating to environment), is involved and such question arises out of the implementation of the enactments specified in Schedule I (Refer the NGT Act for details).

(2) The Tribunal shall hear the disputes arising from the questions referred to in sub-section (1) and settle such disputes and pass order thereon.

2. Appellate jurisdiction under section 16 of the Act.

As per Section 15 (1) of the Act, the Tribunal may, by an order, provide,-

- (a) relief and compensation to the victims of pollution and other environmental damage arising under the enactments specified in the Schedule 1 (including accident occurring while handling any hazardous substance);
- (b) for restitution of property damaged;
- (c) for restitution of the environment for such area or areas, as the Tribunal may think fit.

Section 4 (1) (b) (ii)

Powers and duties of the officers and employees

The powers of the officers and employees are derived from the NGT Act, 2010 and various Government Rules, instructions, exclusive orders etc. issued from time to time.

Staff of the Tribunal

As per Section 12 (1) of the Act, the Central Government shall determine the nature and categories of the officers and other employees required to assist the Tribunal in the discharge of its functions.

- (2) The recruitment of the officers and other employees of the Tribunal shall be made by the Chairperson in such manner as may be prescribed.
- (3) The officers and other employees of the Tribunal shall discharge their functions under the general superintendence of the Chairperson.
- (4) The salaries and allowances and conditions of service of the officers and other employees of the Tribunal shall be such as may be prescribed.

Sanctioned Strength of the Employees

Vide order dated 12th May, 2011 of Director (PL), it was informed that the Ministry of Environment & Forests with concurrence with the Ministry of Finance (Department of Expenditure) has sanctioned a total number of 95 posts in 13 categories of the Officers and Employees of the National Green Tribunal (NGT).

Further vide Order dated 18.01.2013 & Notification dated 18.01.2013, 21 posts of Drivers were also sanctioned and recruitment rules were notified on 17.04.2013. Further, vide Letter dated 18.09.2013 of MoEF, 4 additional posts of Registrar were sanctioned. Further, vide Order dated 03.09.2014, MoEF & CC accorded sanctioned for creation of 41 posts in the National Green Tribunal. Subsequently vide order dated 14.03.2016, sanction was accorded for five posts of Senior Accountants.

Thus, the sanctioned posts of the officers & employees of the NGT are as follows :

POSITION OF STAFF IN NGT AS ON 01.01.2023**Sanctioned Strength- 166****Filled up: 101****Vacant: 65**

Sr No	Name of the Post	Level in Pay Matrix	Pay Band	Grade Pay	Sanctioned Posts	Filled Posts	Vacant Posts	Remarks
1	Registrar	Level-13(123100-215900/-)	PB-4	Rs.8700	5	4	1	
2	Deputy Registrar	Level-12(78800-209200/-)	PB-3	Rs.7600	5	2	3	
3	Assistant Registrar	Level-11(67700-208700/-)	PB-3	Rs.6600	5	1	4	
4	Dy. Controller of Accounts	Level-11(67700-208700/-)	PB-3	Rs.6600	1	1	0	
5	PPS	Level-11(67700-208700/-)	PB-3	Rs.6600	1	0	1	
6	Accounts Officer	Level-9(Rs.53100-167800/-)	PB-2	Rs.5400	1	0	1	
7	Hindi Officer	Level-9(Rs.53100-167800/-)	PB-2	Rs.5400	1	0	1	
8	Section Officer	Level-8(Rs.47600-151100/-)	PB-2	Rs.4800	11	8	3	
9	Private Secretary	Level-8(Rs.47600-151100/-)	PB-2	Rs.4800	21	5	16	
10	Assistant (Judicial)	Level-7(Rs.44900-142400/-)	PB-2	Rs.4600	17	09	08	
11	Librarian	Level-6(Rs.35400-112400/-)	PB-2	Rs.4200	5	3	2	
12	Hindi Translator	Level-6(Rs.35400-112400/-)	PB-2	Rs.4200	5	4	1	
13	Stenographer (Grade-I)	Level-6(Rs.35400-112400/-)	PB-2	Rs.4200	21	05	16	
14	Sr. Accountant (New Posts)	Level-6(Rs.35400-112400/-)	PB-2	Rs.4200	5	0	5	
15	Accountant	Level-4(Rs.25500-81100/-)	PB-1	Rs.2400	5	5	0	
16	Stenographer Grade-II	Level-4(Rs.25500-81100/-)	PB-1	Rs.2400	12	8	4	
17	Staff Car Driver (Special Grade)	Level-6(Rs.35400-112400/-)	PB-2	Rs.4200	1	0	1	
18	Staff Car Driver Grade-I	Level-5(Rs.29200-92300/-)	PB-1	Rs.2800	2	0	2	
19	Staff Car Driver Grade-II	Level-4(Rs.25500-81100/-)	PB-1	Rs.2400	6	0	6	
20	Staff Car Driver Ordinary Grade	Level-2(19900-63200/-)	PB-1	Rs.1900	12	7	5	
21	Multi-Tasking Staff (New Posts)	Level-1(18000-56900/-)	PB-1	Rs.1800	24	39*	(-15)	
Total					166	101	65	
								*45 MTs were appointed by the NGT as per directions of Hon'ble Supreme Court of India in its Order dated 10.10.2012 passed in SLP (Civil) No. 12065/2009 in re. UOI Vs. VimalBhai&Ors. and the same are deemed as sanctioned. Only 39 are in position at this point of time, due to resignations, terminations etc.

Functions and duties of the officers of NGT:

As per National Green Tribunal (Practices & Procedure) Rules, 2011 Rule 2(i) defines Registrar as an Officer of the Tribunal and it includes the Deputy Registrar.

The functions of the Registrar (Includes the Dy. Registrar)

Rule 7 of the above noted Rules prescribes as follow:

- (1) The Chairperson may, by general or special order, entrust the following functions to the Registrar, namely:
 - (a) to receive all applications, appeals and other documents including transferred applications or appeals;
 - (b) to decide all questions arising out of the scrutiny of the applications and appeals before they are registered;
 - (c) to require any application or appeal presented to the Tribunal to be amended for compliance with the provision of the Act or the rules made there under;
 - (d) subject to the directions of the Tribunal to fix the date of hearings and to issue notices therefor;
 - (e) to direct any formal amendment of records;
 - (f) to order grant of copies of documents to parties to the proceeding;
 - (g) to grant leave to inspect the records of the Tribunal;
 - (h) to dispose of all matters relating to the service of notices or other processes, application or appeals for the issue of fresh notices and for extending the time for filing such application or appeals, to grant time not exceeding thirty day's for filing a reply or rejoinder, if any, and to place the matter before the Tribunal for appropriate orders after the expiry of the aforesaid period;
 - (i) to requisition or transfer of any records of such suit, claim or other legal proceedings as are transferred to the Tribunal from any court or other authority;
 - (j) to receive and dispose of application for substitution, except where the substitution would involve setting aside an order of abetment;
 - (k) to receive and dispose of application by parties for return of documents; and
 - (l) to call for information and records and to inspect or cause to be inspected the registry of the other place of sittings under general or special orders as may be issued by the Chairperson from time to time.
- (2) The Official records shall be kept in the custody of the Registrar.

**The duties
of Account's
Officer**

There is no Accounts Officer at present in National Green Tribunal, Principal Bench, New Delhi.

**Contractual
Employees**

Pending regular recruitment being a time consuming process, the NGT, *as a time gap arrangement*, has engaged contractual staff.

Contractual Employees (As on 01.01.2023)

S. No.	Name of the Post	Presently Engaged	Posting	
1.	Consultant and Expert	15	PB (Delhi) SZB (Chennai) EZB (Kolkata)	(13) (1) (1)
2.	Office Assistant	15	PB (Delhi) SZB (Chennai) CZB (Bhopal) WZB(Pune)	(7) (4) (2) (2)
3	Stenographer	8	PB (Delhi) CZB (Bhopal) SZB (Chennai) WZB(Pune) EZB (Kolkata)	(1) (1) (2) (2) (2)
4.	Computer Clerk & DEO	2	PB (Delhi)	(2)
5.	Legal Researcher	2	PB (Delhi)	(2)
6.	MTS	49	PB (Delhi) SZB (Chennai) CZB (Bhopal) WZB (Pune) EZB (Kolkata)	(17) (06) (11) (04) (11)
7.	Driver	13	PB (Delhi) SZB (Chennai) CZB (Bhopal) WZB(Pune) EZB (Kolkata)	(4) (3) (2) (2) (2)
Total		104		

**Duties of
the
Employees**

- 1. Consultants**, they are assigned duties to provide the opinion / assistance of their expertise to the officers/ staff of the concerned sections
- 2. Office Assistants** are assigned work in the courts as well as have been deputed for the administration in different sections.
- 3. Computer Clerk and DEO** is to carry out the general clerical orders of the officers on computer.
- 4. Stenographers** are assigned the stenography work in the court and other related works in Judicial Section and Court.
- 5. MTS** are assigned the work as Multi Tasking Staff to serve in different sections as the Ushers/ Orderly/ Driver /Court Attendants / Peons / Farash /SafaiKaramchariesetc and also as clerical staff to assist the officers of the respective sections.
- 6. Drivers** are assigned the job of driving the vehicles of the Chairperson/ Members.

4(1) (b) (v)

The rules, regulations, instructions, manuals and records held by it or under its control or used by its employees for discharging its functions:

The Tribunal follows the rules, regulations, instructions and manuals as prescribed or framed by nodal Ministerial / Department. NO separate rules, regulations, instructions, manuals have been framed, required for the access to the public.

The rules and regulations

The NGT Act, 2010 and the rules framed therein are already available on the official website of MoEF and NGT.

Instructions

Official circulars/Orders/instructions are the internal records in the office that are issued for the general administration and exclusively for the official purposes of NGT.

Manuals and the Records(doc.) held by it or under its control or used for discharging of its functions

RTI Manuals containing all details is on the website of NGT. No other office manual being the NGT is an adjudicatory body.

Details of the Records :

A. Administrative Records

- (i) The General Registers and Files with the Administrative Branch are relating to the Administration.
- (ii) The General Registers and Files with the General Admn. are relating to the General Administration & the Store etc.
- (iii) The Registers and file with the Protocol Section are relating to Protocol facilities & Duties.

B. Accounts Records

The General Registers and the corresponding files with the accounts section are relating to the matters concerning accounts / budget of the NGT& Service matters of NGT Staff.

C. Filing Section Records

- (i) The General Registers with the Filing Section are relating to institution and the receiving of the transferred cases that are to be placed before the Benches of the Tribunal.
- (ii) Six Forms, I to VI as prescribed under rule 8(1) ,Under sec. 18(l) read with Sections 14,15,16 & 17 of the NGT Act, 2010), under rule 8(4), rule 10, rule 34 and rule 29 respectively are relating to the procedure and business of the Tribunal.
- (iii) The Judicial files and the relevant judicial records of the cases are for placing before the Benches for hearing as per the Cause List prepared on day to day basis. (Cause List available on the Website)
- (iv) Orders / judgments delivered by the Benches.The same are also available on the official website of NGT (www.greentribunal.gov.in) and in Judgment Today (NGT) and are available for access for the public.

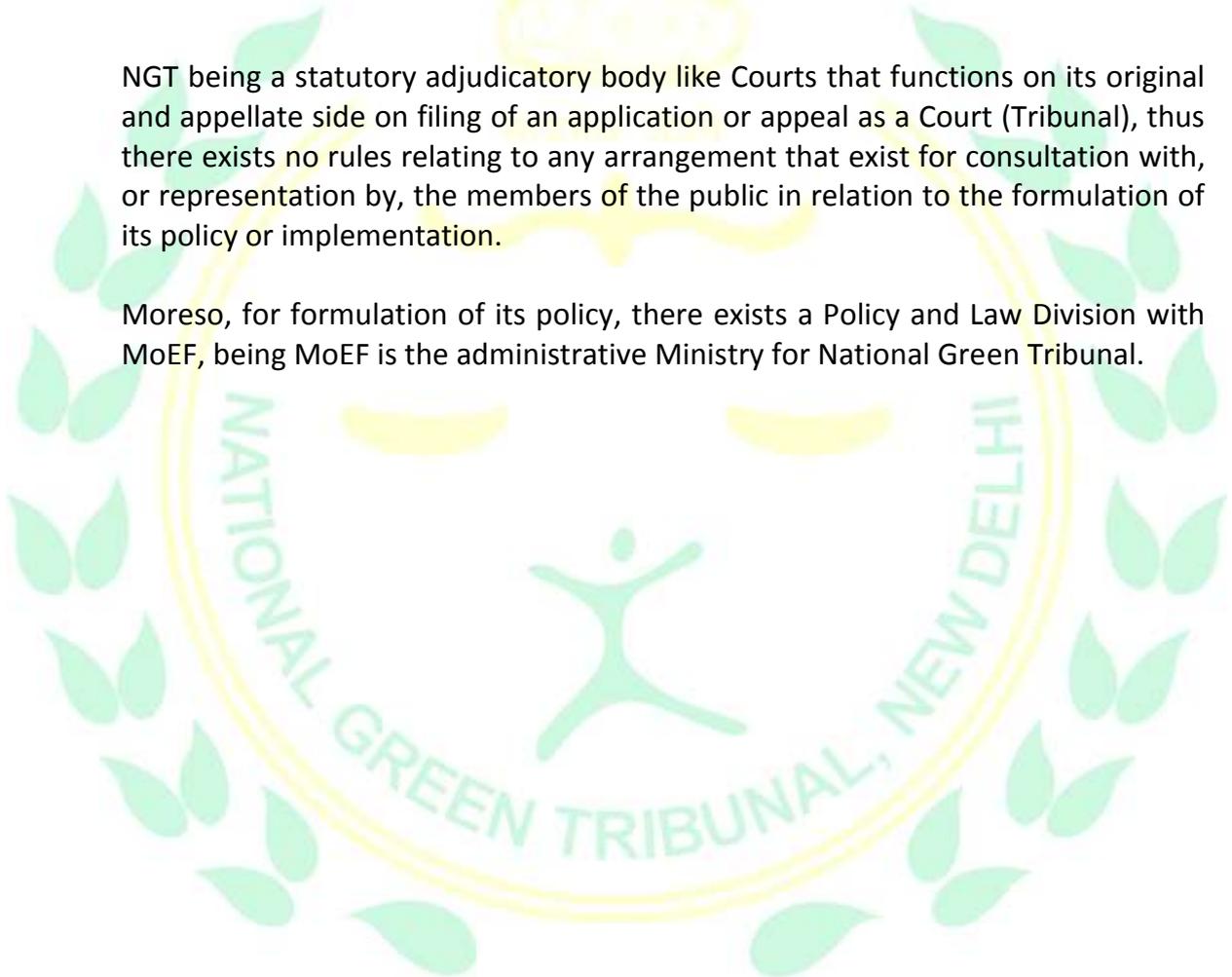
4 (1) (b) (vi)***A statement of the categories of documents that are held by it or under its control.***

The categories of documents are the same as detailed in the column of *records* above mentioned in 4 (1) (b) (v).

4 (1) (b) (vii)***The particulars of any arrangement that exist for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof :***

NGT being a statutory adjudicatory body like Courts that functions on its original and appellate side on filing of an application or appeal as a Court (Tribunal), thus there exists no rules relating to any arrangement that exist for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation.

Moreso, for formulation of its policy, there exists a Policy and Law Division with MoEF, being MoEF is the administrative Ministry for National Green Tribunal.



4 (1) (b) (viii)

A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice.

The following Committees are constituted for effective and smooth functioning of NGT.

1. ADMINISTRATIVE COMMITTEE:

Hon'ble Judicial Member Justice Sh. Arun Kumar Tyagi– Chairman	
Hon'ble Expert Member Dr. A. Senthil Vel	-Member

2. FINANCE COMMITTEE:

Hon'ble Judicial Member Justice Sh. Arun Kumar Tyagi– Chairman	
Hon'ble Expert Member Dr. A. Senthil Vel	- Member

3. Internal Complaint Committee:

Vacant	– Chairman
Shri Vinod Meena, Assistant (Judicial)	– Member
Smt. Anshumala, Hindi Translator	– Member
Smt. Anita Bhardwaj, Steno Grade – I	– Member Secretary & Convener
Ms. Katyani, Advocate	– Non Official Member

4. TENDER COMMITTEE:

1. Hon'ble Sh. Justice Arun Kumar Tyagi, Judicial Member	-	Chairman
2. Sh. Vidya Prakash, Registrar General	-	Member
3. Sh. R. Renganathan, Consultant	-	Member

5. Local Purchase Committee

1. Sh. Manoj Kumar, Section Officer, NGT, PB, New Delhi	Chairman
2. Sh. R. Renganathan, Consultant	Member
3. Sh. Vinod Meena, Asst. (Judicial)	Member
4. Sh. Shivom Vashistha, Accountant	Member

(OFFICERS / STAFFS)

<u>Position of Existing Staff (Regular/Contractual) in Principal Bench, NGT AS ON 01.01.2023</u>			
Sl.No.	Name	Designation	Status
1.	Sh. Vidya Prakash	Registrar General	Deputation
2.	Sh. Rajesh Sachdeva	DCA	Deputation
3.	Sh. Achal Sakhuja	Section Officer	Regular
4.	Sh. Manoj Kumar	Section Officer	Regular
5.	Smt. Prerna Goyal	Section Officer	Regular
6.	Smt. Anju	Private Secretary	Regular
7.	Sh. Avinash Thakur	Private Secretary	Regular
8.	Sh. Nitin Tangania	Private Secretary	Regular
9.	Smt. Rajni Pruthi	Private Secretary	Regular
10.	Sh. Vinod Meena	Assistant (Judicial)	Regular
11.	Sh. Tarun Bajaj	Assistant (Judicial)	Regular
12.	Sh. Nitish Dham	Assistant (Judicial)	Regular
13.	Smt Anshumala	Hindi Translator	Regular
14.	Sh. Dinesh M	Librarian	Regular
15.	Smt. Anita Bhardwaj	Steno Grade-I	Regular
16.	Sh. Dharamvir	Steno Grade-I	Regular
17.	Sh. Himanshu Bist	Steno Grade-II	Regular
18.	Smt. Shilpa Nagpal	Steno Grade-II	Regular
19.	Sh. Avinash Gautam	Steno Grade-II	Regular
20.	Sh. Shivom Vashistha	Accountant	Regular
21.	Sh. Narender Singh	Staff Car Driver (OG)	Regular
22.	Sh. Mukesh Kumar	Staff Car Driver (OG)	Regular
23.	Sh. Dheeraj	Staff Car Driver (OG)	Regular
24.	Sh. Nand Kishore	Staff Car Driver (OG)	Regular
25.	Smt. Geeta Joshi	MTS	Regular
26.	Sh. Y. Narayan	MTS	Regular
27.	Sh. Laxmi Narayan Sharma	MTS	Regular
28.	Sh. Vinay Kumar	MTS	Regular
29.	Sh. Sanjay Kumar	MTS	Regular
30.	Sh. Arun Kumar	MTS	Regular
31.	Smt. Lata Pujari	MTS	Regular
32.	Sh. Lalit Dutt Pathak	MTS	Regular
33.	Sh. Amresh Singh	MTS	Regular
34.	Sh. N Karthik	MTS	Regular
35.	Sh. Mukesh Singh Rawat	MTS	Regular
36.	Sh. Mohd. Juned Khan	MTS	Regular
37.	Sh. Prabhat Kumar	MTS	Regular
38.	Sh. Dharmendra Kumar	MTS	Regular
39.	Sh. Yaqoob Bhatt	MTS	Regular
40.	Sh. Raju Giri	MTS	Regular
41.	Sh. Ashok Kumar	MTS	Regular
42.	Sh. Janak Raj	MTS	Regular
43.	Sh. Leelu	MTS	Regular
44.	Sh. Pramod	MTS	Regular
45.	Sh. Om Prakash	MTS	Regular
46.	Sh. Ashwani Kumar	MTS	Regular
47.	Smt. Deepmala	MTS	Regular

CONTRACTUAL

Sl	Name	Designation	Remuneration
1.	Smt. Pratima Akolkar	Env. Coordinator	Rs. 65,000/-
2.	Sh. Premanshu Shekhar	Consultant (Media)	Rs. 75,000/-
3.	Sh. Subhash Chander	Consultant	Rs. 65,000/-
4.	Sh. R Renganathan	Consultant	Rs. 55,000/-
5.	Sh. Jugmohan Lal Yadav	Consultant	Rs. 60,000/-
6.	Sh. Ashok Kumar	Consultant	Rs. 54,264/-
7.	Sh. Sushil Sharma	Consultant	Rs. 55,000/-
8.	Sh. Ranjeet Singh Aswal	Consultant	Rs. 40,000/-
9.	Sh. N. Venkataraman	Consultant	Rs. 45,000/-
10.	Sh. Kailash Chander	Consultant	Rs. 57,900/-
11.	Sh. O. P. Lekhwai	Consultant	Rs. 50,000/-
12.	Sh. Ashwini Kumar	Consultant	Rs. 50,000/-
13.	Sh. Teekam Singh	IT (Cooridator)	Rs. 40,000/-
14.	Sh. Ankush Diwan	Legal Researcher	Rs. 40,000/-
15.	Sh. Abhay Agnihotri	Legal Researcher	Rs. 40,000/-
16.	Sh. Ankit Suri	Office Asst.	Rs. 40,000/-
17.	Sh. Chandan Kumar	Office Asst.	Rs. 45,000/-
18.	Sh. Avinash Kumar	Office Asst.	Rs. 24,000/-
19.	Sh. Bhanu Joshi	Office Asst.	Rs. 29,000/-
20.	Sh. Dinesh Kumar	Office Asst.	Rs. 29,000/-
21.	Smt. Renu Sharma	Office Asst.	Rs. 24,000/-
22.	Smt. Rashmi	Office Asst.	Rs. 29,000/-
23.	Sh. Gopal Singh	Computer Clerk	Rs. 25,000/-
24.	Sh. Rahul Kumar Suryavansi	Data Entry Opretor	Rs. 24,000/-
25.	Sh. Mukesh Kumar	Stenographer	Rs. 24,000/-
26.	Sh. Sandeep	Driver	Rs. 20,357/-
27.	Sh. Chandra Shekhar	Driver	Rs. 20,357/-
28.	Sh. Sunil Kumar	Driver	Rs. 20,357/-
29.	Sh. Madan Mohan Soyal	Driver	Rs. 20,357/-
30.	Sh. Bittu Bhatti	MTS	Rs. 20,357/-
31.	Sh. Bhanu Pratap Singh	MTS	Rs. 20,357/-
32.	Sh. Vinod Kumar	MTS	Rs. 20,357/-
33.	Sh. Dinesh Kumar	MTS	Rs. 20,357/-
34.	Sh. Rajesh Rajouria	MTS	Rs. 20,357/-
35.	Sh. Ranjeet Rajouria	MTS	Rs. 20,357/-
36.	Sh. Anil Muraal	MTS	Rs. 20,357/-
37.	Sh. Ajay Pal	MTS	Rs. 20,357/-
38.	Sh. Sanjay Kumar	MTS	Rs. 20,357/-
39.	Sh. Manoj Kumar	MTS	Rs. 20,357/-
40.	Smt. Sarita	MTS	Rs. 20,357/-
41.	Sh. Pradeep Kumar	MTS	Rs. 20,357/-
42.	Sh. Shyam Sundar Sharma	MTS	Rs. 20,357/-
43.	Sh. Rajesh Singh	MTS	Rs. 20,357/-
44.	Smt. Priya Nitin Shende	MTS	Rs. 20,357/-
45.	Sh. Pramod Kumar	MTS	Rs. 20,357/-
46.	Sh. Narendra Singh	MTS	Rs. 20,357/-

Position of Existing Staff (Regular/Contractual) in Southern Zonal Bench (Chennai), NGT AS ON 01.01.2023 (National Green Tribunal, Southern Zone Bench, Kalas Mahal, Chepauk, Chennai)			
SL. NO.	NAME	POST	NATURE OF POST (Regular/ Depu./ Outsourced)
1.	Thiru N. Vijaykanth	Registrar	Deputation
2.	Sh. Md. Riahan Patel	Section Officer	Regular
3.	Sh. Ankit Minocha	Private Secretary	Regular
4.	Smt. Geethu S. Thottammariyil	Assistant (Judicial)	Regular
5.	Smt. J. Poornima	Hindi Translator	Regular
6.	Sh. S. Saravanan	Librarian	Regular
7.	Sh. Santosh Kumar	Accountant	Regular
8.	Sh. Pravesh Kumar	Staff Car Driver	Regular
9.	Sh. D. Mohan Kumar	MTS	Regular
10.	Sh. S. Abdul Rahim	MTS	Regular
11.	Sh. P. Shanmugasundaram	MTS	Regular
12.	Sh. B. Saravanan	MTS	Regular
13.	Sh. B. Haroon	MTS	Regular
14.	Sh. Vinay Kumar	MTS	Regular
15.	Sh. Jitender Kumar	MTS	Regular
16.	Sh. Praveen Kumar	MTS	Regular

CONTRACATUAL STAFF

SL. NO.	NAME	POST	REMUNIRATION
1.	Sh. Thilagavathy G.	Consultant	Rs. 55,000/-
2.	Smt. R. Muthulakshmi	Office Assistant	Rs. 34,000/-
3.	Sh. K. Madhavan	Office Assistant	Rs. 34,000/-
4.	Ms.A. Jeya Gandhi	Office Assistant	Rs. 36,000/-
5.	Ms. Reeja Kujumon	Office Assistant	Rs. 24,000/-
6.	Sh. Nandakumar	Steno	Rs. 35,000/-
7.	Ms. Angeline Deepika V.	Steno	Rs. 40,000/-
8.	Sh. A. Christy Raj Sujith	Driver	Rs. 20,357/-
9.	Sh. R. Jegan	Driver	Rs. 20,357/-
10.	Sh. K. Ramesh Kumar	Driver	Rs. 20,357/-
11.	Sh. S. Ashok	MTS	Rs. 20,357/-
12.	Sh. S. Vinoth	MTS	Rs. 20,357/-
13.	Sh. S. Muthu Kumar	MTS	Rs. 20,357/-
14.	Sh. I. Thangaraj	MTS	Rs. 20,357/-
15.	Sh. Sam Sunder K.	MTS	Rs. 20,357/-
16.	Ms. G. Vallarasi	MTS	Rs. 20,357/-

Position of Existing Staff (Regular/Contractual) in Central Zonal Bench (Bhopal), NGT AS ON 01.01.2023			
(State Information Commission Bhawan, 3rd Floor, Arera Hills, Bhopal-462 011 (Madhya Pradesh)			
Ser. No.	NAME	POST	NATURE OF POST (Regular/ Depu./ Outsourced)
1.	Sh. Mukesh Kumar	Registrar	Deputation
2.	Sh. Manjul Singh	Dy. Registrar	Deputation
3.	Sh. Amit Kumar	Assistnat (J)	Regular
4.	Sh. Ranjesh Kumar Sinha	Assistnat (J)	Regular
5.	Smt. Prachi Nautiyal	Steno – I	Regular
6.	Smt. Arthi Purnavati	Hindi Trans.	Regular
7.	Sh. Mohd Arif	Accountant	Regular
8.	Sh. Puneet Uniyal	Steno. Gr.–II	Regular
9.	Sh. Mahendra Srivastava	Steno. Gr.–II (Hindi)	Regular
10.	Sh. Vinod Singh Rawat	MTS	Regular
11.	Sh. Badri Prasad Yadav	MTS	Regular
12.	Sh. Mansab Ali	MTS	Regular

Contractual Staff

SL. NO.	NAME	POST	REMUNIRATION
1.	Smt. Kavita Gurele	Stenographer	Rs. 35,000/-
2.	Smt. Swati Abhyankar	Office Assistant	Rs. 34,000/-
3.	Sh. Azam Khan	Office Assistant	Rs. 36,000/-
4.	Sh. Chaitanya Pathak	MTS	Rs. 20,357/-
5.	Sh. Iqbaluddin	MTS	Rs. 20,357/-
6.	Sh. Kailash Narayan Bhargava	MTS	Rs. 20,357/-
7.	Sh. Pawan Kumar Shukla	MTS	Rs. 20,357/-
8.	Sh. Samadhan Borde	MTS	Rs. 20,357/-
9.	Sh. Santosh Kumar Shukla	MTS	Rs. 20,357/-
10.	Sh. Surya Prakash Rohit	MTS	Rs. 20,357/-
11.	Sh. Kavar Lal Gurjar	MTS	Rs. 20,357/-
12.	Sh. Rajkumar Vishwakarma	MTS	Rs. 20,357/-
13.	Sh. Beresh Kumar Singh	MTS	Rs. 20,357/- (Co-terminus basis)
14.	Sh. Rishikesh Singh	MTS	Rs. 20,357/-
15.	Sh. Suresh Sendane	Driver	Rs. 20,357/-
16.	Sh. Akhilesh Sen	Driver	Rs. 20,357/-

<u>Position Of Existing Staff (Regular/Contractual) In Western Zonal Bench (Pune), NGT As On</u>			
<u>01.01.2023</u>			
(Western Zone Bench, New Administration Building, 1st Floor, B-Wing, Opposite Council Hall, Pune)			
SL. NO.	NAME	POST	NATURE OF POST (Regular/ Depu./ Outsourced)
1.	Sh. S. S. Oza	Registrar	Deputation
2.	Sh. V. R. Assudani	Assistant Registrar	Deputation
3.	Sh. Vijay Kumar Singh	Section Officer	Regular
4.	Sh. Naveen Kumar Singh	Section Officer	Regular
5.	Sh. Prathamesh Kashinath Katte	Assistant (Judicial)	Regular
6.	Sh. Prasanta Kumar Saha	Accountant	Regular
7.	Smt. Jyoti Gautam	Steno. Gr. -II	Regular
8.	Sh. Parinav Kumar	Steno. Gr. -II	Regular
9.	Sh. Arjun Singh	MTS	Regular
10.	Sh. Ashish Sharma	MTS	Regular
11.	Sh. Arjun Kumar Maurya	Staff Car Driver	Regular

Contractual

SL. NO.	NAME	POST	REMUNIRATION
1.	Sh. Mahesh M. Ambarle	Office Assistant	Rs. 31,000/-
2.	Ms. Kriti	Office Assistant	Rs. 24,000/-
3.	Sh. Narendra Jahagiradar	Stenographer	Rs. 40,000/-
4.	Sh. Jadhav Sachin	Stenographer	Rs. 40,000/-
5.	Sh. Vinayak R. Sinkar	MTS	Rs. 20,357/-
6.	Sh. Rajesh Tanaji Bhosale	MTS	Rs. 20,357/-
7.	Sh. Manik L. Raut	MTS	Rs. 20,357/-
8.	Smt. Swapnali Sopan Parte	MTS	Rs. 20,357/-
9.	Sh. Dattatray Bhagwat Parade	Driver	Rs. 20,357/-
10.	Sh. Vijay Vilasrao Chavan	Driver	Rs. 20,357/-

**Position Of Existing Staff (Regular/Contractual) In Eastern Zonal Bench (Kolkata),
NGT as on 01.01.2023
(Block-Iii B, 3rd Floor Of Finance Centre, Central Business District Action Area-Ii,
Po & Ps : New Town, Kolkata-700157, West Bengal)**

Sl. No.	Name	Post	Nature Of Post (Regular/ Depu./ Outsourced)
1.	Sh. Md. Ehteshmuddin	Dy. Registrar	Deputation
2.	Sh. Shailesh Kumar Sharma	Section Officer	Regular
3.	Smt. Komal Jain Yadav	Section Officer	Regular
4.	Sh Vivek Sankar	Assistant (Judicial)	Regular
5.	Smt. Shabana Khatoon	Assistant (Judicial)	Regular
6.	Sh. Arindam Bagchi	Librarian	Regular
7.	Sh. Mohit Nagpal	Steno Grade-I	Regular
8.	Sh. Subhash Chandra Nitharwal	Steno Grade-I	Regular
9.	Dr. Brajesh Kumar Yadav	Hindi Translator	Regular
10.	Sh. Anand Kumar	Steno. Gr-II	Regular
11.	Smt. Vandana	Accountant	Regular
12.	Sh. Narender	Staff Car Driver	Regular
13.	Sh. Umesh Chandra Nayak	MTS	Regular
14.	Sh. Dheerender Kumar Gupta	MTS	Regular
15.	Sh. Natho Nag	MTS	Regular

Contractual Staff

Sl. No.	Name	Post	Remuniration
1.	Sh. Siddhartha Sanyal	Consultant (IT)	Rs. 40,000/-
2.	Sh. Bibhash Das	Stenographer	Rs. 40,000/-
3.	Sh. Samar K. Bardhan	Stenographer	Rs. 40,000/-
4.	Sh. Biswarup Roy	MTS	Rs. 20,357/-
5.	Sh. Bikram Sahu	MTS	Rs. 20,357/-
6.	Sh. Dibyendu Gupta	MTS	Rs. 20,357/-
7.	Sh. Biswanath Roy	MTS	Rs. 20,357/-
8.	Sh. Sayantan Sengupta	MTS	Rs. 20,357/-
9.	Sh. Ranjan Maitra	MTS	Rs. 20,357/-
10.	Sh. Sital Bera	MTS	Rs. 20,357/-
11.	Smt. Laxmi Mondal	MTS	Rs. 20,357/-
12.	Sh. Nayan Sarkar	MTS	Rs. 20,357/-
13.	Sh. Anirban Bhattacharya	MTS	Rs. 20,357/-
14.	Sh. Avik Ghosh	MTS	Rs. 20,357/-
15.	Sh. Swarup Kumar Pyne	Driver	Rs. 20,357/-
16.	Sh. Surajit Pramanik	Driver	Rs. 20,357/-

4(1) (b) (x)**The monthly remuneration received by each of its officers and employees, including the system of compensation as provided in its regulations**

The monthly Pay Structure provided for remuneration and received by each of its officers and employees

Sanctioned Strength- 166**Filled up: 101****Vacant: 65**

Sr No	Name of the Post	Pay Band	Grade Pay	Sanctioned Posts	Filled Posts	Vacant Posts	Remuneration received in Level in Pay Matrix
1	Registrar	PB-4	Rs.8700	5	4	1	Level-13(123100-215900/-) or as per Judicial Pay Commission
2	Deputy Registrar	PB-3	Rs.7600	5	2	3	Level-12(78800-209200/-)
3	Assistant Registrar	PB-3	Rs.6600	5	1	4	Level-11(67700-208700/-)
4	Dy. Controller of Accounts	PB-3	Rs.6600	1	1	0	Level-11(67700-208700/-)
5	PPS	PB-3	Rs.6600	1	0	1	Level-11(67700-208700/-)
6	Accounts Officer	PB-2	Rs.5400	1	0	1	Level-9(Rs.53100-167800/-)
7	Hindi Officer	PB-2	Rs.5400	1	0	1	Level-9(Rs.53100-167800/-)
9	Section Officer	PB-2	Rs.4800	11	8	3	Level-8(Rs.47600-151100/-)
10	Private Secretary	PB-2	Rs.4800	21	5	16	Level-8(Rs.47600-151100/-)
11	Assistant (Judicial)	PB-2	Rs.4600	17	09	08	Level-7(Rs.44900-142400/-)
12	Librarian	PB-2	Rs.4200	5	3	2	Level-6(Rs.35400-112400/-)
13	Hindi Translator	PB-2	Rs.4200	5	4	1	Level-6(Rs.35400-112400/-)
14	Stenographer (Grade-I)	PB-2	Rs.4200	21	05	16	Level-6(Rs.35400-112400/-)
15	Sr. Accountant (New Posts)	PB-2	Rs.4200	5	0	5	Level-6(Rs.35400-112400/-)
16	Accountant	PB-1	Rs.2400	5	5	0	Level-4(Rs.25500-81100/-)
17	Stenographer Grade-II	PB-1	Rs.2400	12	8	4	Level-4(Rs.25500-81100/-)
18	Staff Car Driver (Special Grade)	PB-2	Rs.4200	1	0	1	Level-6(Rs.35400-112400/-)
19	Staff Car Driver Grade-I	PB-1	Rs.2800	2	0	2	Level-5(Rs.29200-92300/-)
20	Staff Car Driver Grade-II	PB-1	Rs.2400	6	0	6	Level-4(Rs.25500-81100/-)
21	Staff Car Driver Ordinary Grade	PB-1	Rs.1900	12	7	5	Level-2(19900-63200/-)
22	Multi-Tasking Staff	PB-1	Rs.1800	24	39*	24	Level-1(18000-56900/-)
Total				166	101	65	
<ul style="list-style-type: none"> 39 MTSs have been appointed by the NGT as per directions of Hon'ble Supreme Court of India in its order Dated 10.10.2021 passed in SLP (CIVIL) No. 12065/2009 in re. UOI Vs. Vimal Bhai & Ors. 							

4 (1) (b) (xi)

The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made

OBJECT HEADWISE BUDGET ALLOCATION FOR FY 2021-2022**(Figures Rs. In Thousand)**

SNo.	Head of Accounts	Head	B.E. 2021-22
1	3435.01.001.04.04.01	Salaries	140000
2	3435.01.001.04.04.02	Wages	10
3	3435.01.001.04.04.03	Overtime Allowance	20
4	3435.01.001.04.04.06	Medical treatment	4000
5	3435.01.001.04.04.11	Domestic Travel Expenses	3000
6	3435.01.001.04.04.12	Foreign Travel Expenses	1000
7	3435.01.001.04.04.13	Office Expenses	79950
8	3435.01.001.04.04.14	Rent Rate & Taxes	8000
9	3435.01.001.04.04.16	Publication	100
10	3435.01.001.04.04.20	Other Administrative Expenses	2800
11	3435.01.001.04.04.21	Supplies and Materials	200
12	3435.01.001.04.04.26	Advertisement and Publicity	100
13	3435.01.001.04.04.27	Minor Works	16000
14	3435.01.001.04.04.28	Professional Services	10000
15	3435.01.001.04.04.30	Other Contractual Services	8600
Total (A)			273780
16	5425.00.208.13.04.53	Major Work	610000
Total (B)			610000
Grand Total (A+B)			883780

**Monthly Remuneration to Contractual Employees
(As on 01.01.2023)**

SNo.	Name of the Post	Presently Appointed	Posting		Remuneration (In Rs.)	Total (Rs.)
1	Consultant	12	PB(Delhi)	10	532164	627164
			EZB (Kolkata)	1	40000	
			SZB (Chennai)	1	55000	
2	Coordinator Environment Research	1	PB(Delhi)	1	65000	65000
3	Coordinator IT	1	PB(Delhi)	1	40000	40000
4	Consultant (Media)	1	PB(Delhi)	1	75000	75000
5	Office Assistant	15	PB(Delhi)	7	220000	473000
			SZB (Chennai)	4	128000	
			CZB (Bhopal)	2	70000	
			WZB (Pune)	2	55000	
6	Stenographer	8	PB(Delhi)	1	24000	294000
			SZB (Chennai)	2	75000	
			EZB (Kolkata)	2	80000	
			CZB (Bhopal)	1	35000	
			WZB (Pune)	2	80000	
7	Law Researcher	2	PB(Delhi)	2	80000	80000
8	Data Entry Operator	1	PB(Delhi)	1	25000	25000
9	Computer Clerk	1	PB(Delhi)	1	25000	25000
10	MTS	49	PB(Delhi)	17	346069	997493
			SZB (Chennai)	6	122142	
			CZB (Bhopal)	11	223927	
			WZB (Pune)	4	81428	
			EZB (Kolkata)	11	223927	
11	Driver	13	PB(Delhi)	4	81428	242364
			SZB (Chennai)	3	40714	
			CZB (Bhopal)	2	40074	
			WZB (Pune)	2	40074	

		EZB (Kolkata)	2	40074	
Total			104	2944021	2944021



4 (1) (b) (xii)& (xiii)

(xii) *The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes*

No subsidy programmes exists as NGT is a judicial body to adjudicate the disputes for matters relating to environment.

(xiii) *Particulars of recipients of concessions, permits or authorizations granted by it*

No such recipient exists as NGT is a judicial body to adjudicate the disputes.

Details in respect of the information, or information held by

and information:

1. The Name of the Information
2. The Name of the Applicant
3. The Name of the Authority
4. Information relating to receipt of information by staff
5. Information relating to receipt of information by staff
6. Date of receipt
7. Cause of information
8. Judgment

The form in which the information is held by it, or information held by it:

1. The National Green Tribunal (NGT) is a judicial body established by the central government under the Ministry of Environment & Forests in exercise of powers under various provisions of the Act. The available information is on the official website of the NGT (www.ngt.gov.in) and all as on the date of the report of the NGT (www.greentribunal.gov.in)

WORKING HOURS OF THE TRIBUNAL:

As per Rule 30 of the NGT (Practices & Procedure) Rules, 2011,

Except on 2nd Saturdays, Sundays and other Public Holidays,
the Tribunal

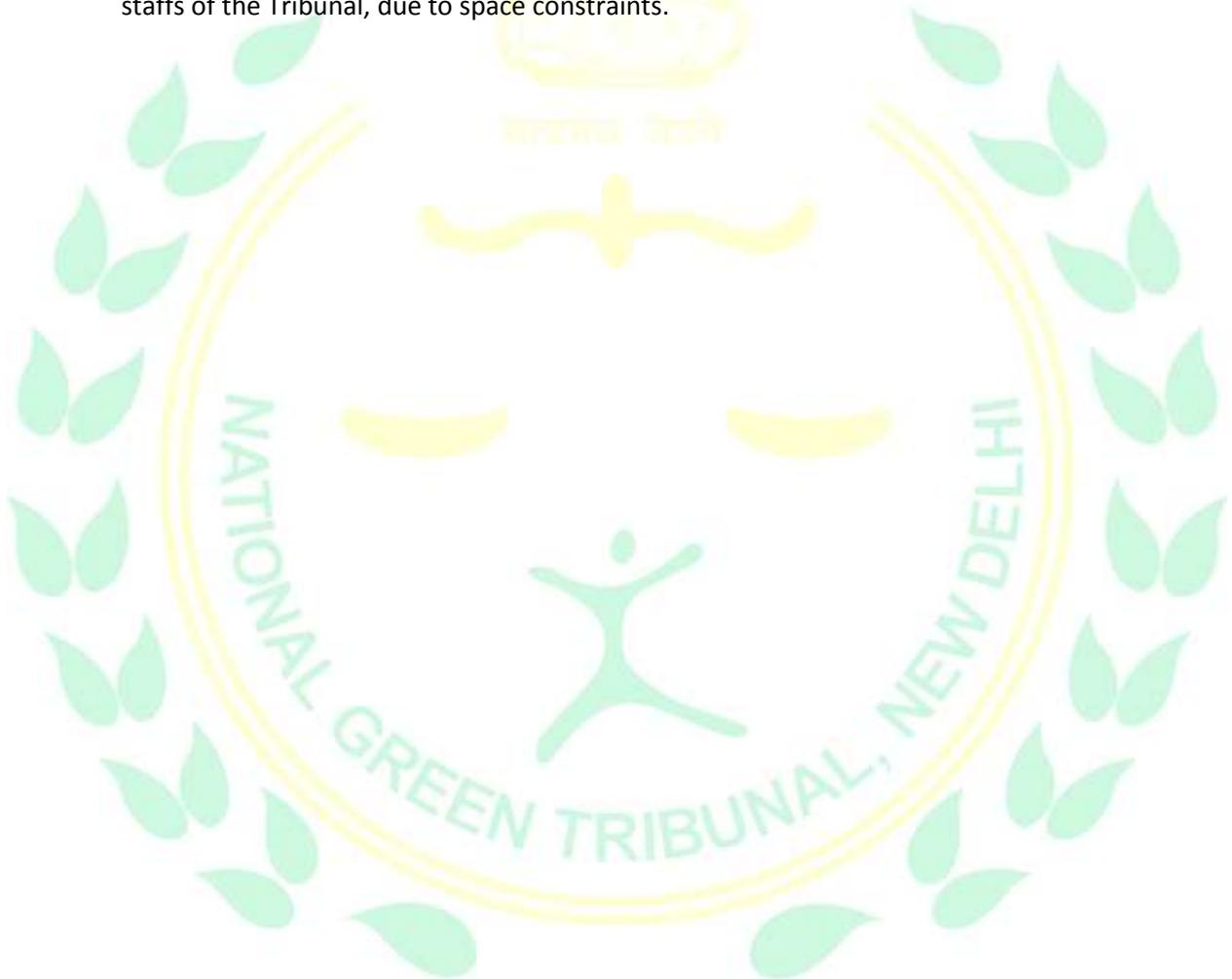
shall remain open from **09.30 hrs.to 17.00 hrs.**of a day.

(Please refer the Calender of NGT on website of NGT (www.greentribunal.gov.in) for
holidays

and of MoEF (www.envfor.nic) for rules relating to working hours).

LIBRARY AND READING ROOM

Presently the Library and the Reading Room is available only for the Members, officers /
staffs of the Tribunal, due to space constraints.



4 (1) (b) (xvi)

The names, designations and other particulars of the Public Information Officer

PRINCIPAL BENCH AT NEW DELHI(Faridkot House, Copernicus Marg, New Delhi-110001)

Sl. No.	Designation	Particular of the Designated Officer
1.	First Appellate Authority	Sh. Vidya Prakash, Registrar General, National Green Tribunal(PB)
2.	Nodal Officer	Sh. Achal Sakhuja, Section Officer, NGT(PB)
3.	Central Public Information Officer	Sh. Manoj Kumar, Section Officer, NGT(PB)
4.	Assistant Public Information Officer (Judicial Section)	Section Officer, NGT(PB)
5.	Assistant Public Information Officer (Admin. Section)	Assistant(Judicial), NGT(PB)
6.	Assistant Public Information Officer (GA Section)	Assistant(Judicial), NGT(PB)
7.	Assistant Public Information Officer (Store Section)	Assistant(Judicial), NGT(PB)
8.	Assistant Public Information Officer (Protocol Section)	Sh. Achal Sakhuja, Section Officer, NGT(PB)
9.	Assistant Public Information Officer (Library Section)	Sh. Dinesh M., Librarian, NGT(PB)
10.	Assistant Public Information Officer (Accounts Section)	Sh. Shivom Vashishtha, Accountant, NGT(PB)

WESTERN ZONE BENCH AT PUNE(New Administration Building, 1st Floor, B-Wing, Opposite Council Hall, Pune)

1.	First Appellate Authority	Sh. S.S. Ozha, Registrar, NGT,WZB, Pune
2.	Central Public Information Officer	Sh. Naveen Kumar, Section Officer, NGT, WZB, Pune

CENTRAL ZONE BENCH AT BHOPAL(State Information Commission Bhawan, 3rd Floor, Arera Hills, Bhopal-462101)

1.	First Appellate Authority	Sh. Mukesh Kumar, Registrar, NGT,CZB, Bhopal
2.	Central Public Information Officer	Sh. Manjul Singh, Deputy Registrar, NGT,CZB, Bhopal

SOUTHERN ZONE BENCH AT CHENNAI Kalas Mahal, Chepauk, 600106]

1.	First Appellate Authority	Sh. N Vijayakanth, Registrar, NGT, SZB, Chennai
2.	Central Public Information Officer	Smt. Geethu S Thottammariyil, Assistant Judicial, NGT, SZB, Chennai

EASTERN ZONE BENCH AT KOLKATA (Block-III B, 3rd Floor of Finance Centre, Central Business District Action, Area-II, PO & PS, New Town,Kolkata-700157, West Bengal)

1.	First Appellate Authority	Vacant
2.	Central Public Information Officer	Sh. Vivek Kumar Shankar, Assistant Judicial,NGT,EZB, Kolkata

Note: National Green Tribunal has taken all the care and precaution at the time of preparing the RTI Manual, if any clerical/typographical discrepancy is noticed please bring it to the notice of CPIO for correction.